

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

ITEM No. 133  
**(IB)-169(PB)/2019**

**IN THE MATTER OF:**

Edelweiss Asset Reconstruction Company Pvt. Ltd. .... Applicant/petitioner  
v.  
Magad Realtors Pvt. Ltd. .... Respondent  
**Under Section 7 of IBC.**

**Order delivered on 15.11.2019**

**Coram:**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SAROJ RAJWARE,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

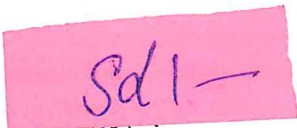
Ms. Manisha Chaudhary, Ms. Deepti  
Bhardwaj, Mr. Atul Sharma,  
Mr. Vikram Babber, Mr. Shashank  
Lal, Mr. Aditya Vashisit, Advs.

For the respondent  
For the RP

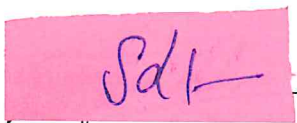
Mr. Sumant Batra, Mr. Akshit Kapur,  
Ms. Kiran Sharma, Advs.

**ORDER**

List before the Hon'ble Principal Bench on 21.11.2019.

  
**(SAROJ RAJWARE)  
MEMBER (TECHNICAL)**

Aarti Makker  
15.11.2019

  
**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**